NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **23.07.2018**

NAME OF THE PARTIES: Dynatron Service Pvt. Ltd.

V/s.

Yeoman Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 OF COMPANIES ACT, 2013.

Order

7. M.A. 552/2018

IN

C.P. 1151 (MB)/2018

Counsel for both sides present. At request, list this matter on 25.07.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/